

The High Court of Judicature at Patna

Commercial Appellate Division in the Patna High Court, Patna

Month -May (2024)

| No. of cases pending at the beginning of the month | No. of cases instituted during the month | No. of cases disposed of during the month | No. of cases pending at the end of the month |
|--|--|---|--|
| 12 | 0 | 0 | 12 |

Commercial Courts of Civil Judges (Senior Division) in Bihar
(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –May/ 2024

| No. of cases pending at the beginning | No. of cases instituted during the month | No. of cases disposed off during the month | No. of cases pending at the end of the month |
|---------------------------------------|--|--|--|
| 376 | 4 | 6 | 374 |

Commercial Courts of District Judges in Bihar
(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –May/ 2024

| No. of cases pending at the beginning of the month | No. of cases instituted during the month | No. of cases disposed of during the month | No. of cases pending at the end of the month |
|--|--|---|--|
| 91 | 5 | 0 | 96 |

Commercial Appellate Courts (at District Judges level) in

Month –May/ 2024

| No. of cases pending at the beginning | No. of cases instituted during the month | No. of cases disposed of during the month | No. of cases pending at the end of the month |
|---------------------------------------|--|---|--|
| 0 | 0 | 0 | 0 |

Form 1

List of cases e-filed during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile No. | Advocate E-mail Id | Date of registration | Date of e-filing |
|---|-------|----------|----------|------------------------------------|----------|---------------------|--------------------|----------------------|------------------|
| Month -May/ 2024 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | x | x | x | x | x | x | x | x | x |

Form 2

List of cases in which e-payment of Court fees was made during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Date of e-payment of Court fee |
|----------|-------|----------|----------|------------------------------------|----------|----------------------|--------------------------------|
| 1 | 2 | 6 | 91 | 5 | 6 | 7 | 8 |
| 1 | x | x | x | x | x | x | x |

Form 3

List of cases in which Electronic Service of Process has taken place during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name | Advocate | Date of registration | Date of Electronic Service of |
|----------|-------|----------|----------|-----------------|----------|----------------------|-------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | x | x | x | x | x | x | x |

Form 4

List of total no. of cases randomly allocated during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|----------|-------|----------|------------|-----------|-----------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | X | X | X | X | X | X |

Form 5

List of cases in which Case Management Hearing was held during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Date of case Management Hearing |
|----------|-------|----------|----------|------------------------------------|----------|----------------------|---------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | X | X | X | X | X | X | X |

Form 6

Contested Commercial Cases disposed of during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Date for Disposal (Contested /Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |
|---|-------|----------|----------|------------------------------------|----------|----------------------|--|------------------|-------------------|--|-----------------------------|---|-------------|
| <u>Month</u> <u>-May/</u> <u>2024</u> | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| 1 | X | X | 0 | X | X | X | X | X | X | X | x | x | x |

Form 7

Summary of Commercial Cases during the month of May/ 2024 in the State of Bihar

| Sr. No. | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed of during the month | Total number of cases pending at the end of the month |
|------------------------|---|---------------------------|---|---|--|---|
| Month -May/ 2024 | II | III | IV | V | VI | VII |
| 1 | Commercial Court of Civil Judge (Senior Division) | Aurangabad | 6 | 0 | 0 | 6 |
| | | Begusarai | 125 | 3 | 0 | 128 |
| | | Buxar | 1 | 0 | 0 | 1 |
| | | Darbhanga | 10 | 0 | 1 | 9 |
| | | East Champaran (Motihari) | 12 | 0 | 0 | 12 |
| | | Gopalganj | 1 | 0 | 0 | 1 |
| | | Kaimur at Bhabhua | 1 | 0 | 0 | 1 |
| | | Katihar | 7 | 0 | 1 | 6 |
| | | Kishanganj | 135 | 0 | 4 | 131 |
| | | Munger | 1 | 0 | 0 | 1 |
| | | Muzaffarpur | 8 | 0 | 0 | 8 |
| | | Nawada | 1 | 0 | 0 | 1 |
| | | Patna | 22 | 0 | 0 | 22 |
| | | Purnea | 11 | 0 | 0 | 11 |
| Saran (Chapra) | 10 | 0 | 0 | 10 | | |
| Sitamarhi Sadar | 22 | 0 | 0 | 22 | | |
| Vaishali (Hajipur) | 3 | 1 | 0 | 4 | | |
| 2 | Commercial Court of District Judge | Begusarai | 1 | 0 | 0 | 1 |
| | | Gaya | 1 | 0 | 0 | 1 |
| | | Madhubani | 1 | 2 | 0 | 3 |
| | | Muzaffarpur | 42 | 2 | 0 | 44 |
| | | Nalanda (Biharsharif) | 1 | 0 | 0 | 1 |
| | | Patna | 41 | 1 | 0 | 42 |
| | | Purnea | 2 | 0 | 0 | 2 |
| | | Rohtas (Sasaram) | 1 | 0 | 0 | 1 |
| | | Saran (Chapra) | 0 | 0 | 0 | 0 |
| Vaishali (Hajipur) | 1 | 0 | 0 | 1 | | |
| 3 | District Judge (Appellate Court) | x | 0 | 0 | 0 | 0 |